

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
 (Establishment Section) Civil Secretariat  
 Srinagar/Jammu.

Subject:- Winding up of the First Law Commission constituted vide Government Order No. 3378-LD(A) of 2017 dated 04-08-2017.

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 Government Order No: 2717 -JK(LD) of 2020.  
 Dated 28 - 10 - 2020.  
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Sanction is accorded to the winding up of the First Law Commission for Jammu and Kashmir constituted vide Government Order No. 3378-LD(A) of 2017 dated 04-08-2017 with effect from 03-08-2020.

By Order of Lieutenant Governor.

Sd/-  
 (Achal Sethi)  
 Secretary to Government.

NO: LD (A) 2005/22.

Dated: 28 - 10 - 2020.

Copy to the:-

1. Principal Secretary to the Hon'ble Lieutenant Governor, Raj Bhavan, Srinagar.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
3. Commissioner/Secretary to Government, General Administration Department
4. Registrar General, J&K High Court, Srinagar.
5. Principal Secretary to the Hon'ble Chief Justice, J&K High Court for information of the Hon'ble Chief Justice.
6. Director Information, J&K Srinagar.
7. Director Finance, Department of Law, Justice and Parliamentary Affairs for information.
8. ✓ Secretary, Law Commission, J&K Srinagar with the request to handover the entire records etc to the Director Finance, Department of Law, Justice and Parliamentary Affairs with proper receipt.
9. Private Secretary to the Chief Secretary for information of the Chief Secretary.
10. Private Secretary to the Learned Advocate General, J&K for information of Ld. Advocate General.
11. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
12. Incharge Website Department of Law, Justice and Parliamentary Affairs.
13. Government Order file.
14. Concerned file.

(Shafiq Hussain Mircha)  
 Deputy Legal Remembrancer.

28.10.2020